

NOTICE

The sealed quotations are invited from the reputed Computer Hardware sellers for the purchase of computer hardware items, required at Court of Small Causes, L.T. Road, Dhobi Talao, Mumbai 400 02 . The details are as under:

Sr. No.	Hardware Description	Qty
1	Lenovo M73 Cpu Power Supply (SMPS)	5
2	4 Gb DDR-3 Ram 1600 MHZ	2
3	24 Port Unmanagable Network Switch	3
4	16 Port Unmanagable Network Switch	2

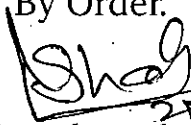
Quotations should be addressed to the Registrar, Court of Small Causes, Dhobi Talao, Mumbai 400 002, and it should be reached in this office on or before **30th August, 2019 by 3.00 p.m.** On the top of the envelop the words **“Quotations for Purchase of Computer Hardware”** and also mention address, contact number/ mobile number and e-mail address of the Quotation holder .

Please take note that after supply of material, any part not matches the original hardware, the vendor has to replace the same by giving proper part/hardware without any further charges. Also vendors are required to mention the warranty of the said material. Vendor has to quote rates of all types of material available with him for comparing purpose.

The payment in respect of purchased computer hardware items will be made only after hardware parts are fixed to the Computers and after it operates properly and passing of bill by pay & Accounts Office, Mumbai.

Description of the computer hardware items for Quotation is annexed hereto as Annexure-1. Vendor has to submit the same in given format only.

Court of Small Causes)
Mumbai: 21st August, 2019)

By Order.

21/8/19
(Naresh.V. Shah)
Addl Registrar.

Annexure-1

**Tender for Purchase of Computer Hardware
to Court of Small Causes, Mumbai**

Sr. No	Hardware Description	Qty	Price Per Item Inclusive G.S.T	Total Price of Items Inclusive G.S.T
1	Lenovo M73 Cpu Power Supply (SMPS)	5		
2	4 Gb DDR-3 Ram 1600 MHZ	2		
3	24 Port Unmanagable Network Switch	3		
4	16 Port Unmanagable Network Switch	2		

Date:

Name & Rubber Stamp of Vendor